

HIGH COURT LEGAL SERVICES COMMITTEE

FOR THE STATE OF TELANGANA

3rd Floor, Nyayaseva Sadan, Near Naga Devata Temple,
Gate No.2, High Court Premises, Hyderabad - 500 066.

Date: 20-02-2026

:: NOTICE ::

The Learned Advocates / Parties are informed that the National Lok Adalat will be organized on **28th March, 2026 (Saturday)** in the High Court premises for settlement of *Criminal Compoundable Offences, NI Act Cases under Section 138, Money Recovery Cases, MACT Cases, Labour Dispute Cases, Electricity and Water Bills (excluding Non-compoundable), Maintenance Cases, Matrimonial disputes (except divorce), Land Acquisition Cases, Service Matters relating to pay and allowances and Retiral benefits, Revenue Cases, Other Civil Cases (Rent, Easementary Rights, Injunction Suits, Specific Performance Suits) etc. & Other Cases*, as per the directions of the National Legal Services Authority.

Therefore, the learned Advocates and Parties who are willing to settle their cases pending on the file of Hon'ble High Court for the State of Telangana, before the National Lok Adalat to be held on 28th March, 2026 (Saturday), are requested to approach the office of the High Court Legal Services Committee, along with list of cases at the earliest. List of such cases may also be mailed to the e-mail address: secretaryhclsc@gmail.com.

Cause lists of National Lok Adalat dated 28th March, 2026 (Saturday) will be uploaded on the website of High Court for the State of Telangana, Hyderabad, in due course and the same can be accessed on the website of Hon'ble High Court i.e., <http://tshc.gov.in> at the link "High Court Legal Services Committee".



SECRETARY,

High Court Legal Services Committee,
Hyderabad.

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